

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1373 of 2019

IN THE MATTER OF:

Universal Breweries Pvt. Ltd. & Ors.

...Appellants

Versus

United Bank of India

...Respondent

For Appellants: None

For Respondent: None

ORDER

10.02.2020 Counsel for both sides are not present even on second call.

Registry to inform the Counsel for both sides.

List the Appeal 'for admission (after Notice)' on 24th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md